

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 03.

IA(I.B.C)/3595(MB)2022 IN C.P. (IB)/1147(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **01.07.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Nufuture Digital (India) Limited

For FC : Sr. Adv. Chetan Kapadia, Adv. Ankit Lohia a/w Adv. Varun Nathani,
Adv. Pooja Gera a/w. Adv. Suchitra Valjee, Adv. Rashid Boatwalla,
Adv. Riya Kamdar, Adv. Riya Vasa i/b Manilal Kher Ambala & Co.

For CD : Sr. Adv. Gaurav Joshi, Adv. Petrushka Dasgupta, Adv. Nupur Jalan,
Adv. Harsh Moorjani, Adv. Krishna Baruah i/b Link Legal

IBC under Sec. 7

ORDER

Heard the argument of Counsel for the FC in part. List on **02.07.2024 for further hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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